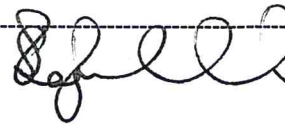


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.59/ BB/2017	-	For Hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	C.K.Nandakumar Rajuram Gadambi 9900039859	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. IA 124/17 is taken up today. We have heard the counsel appearing for the petitioner in IA No.124/17 and also the counsel for respondent in IA No.124/17. Counsel for respondent in IA 124/17 filed statement of objection.

Counsel for petitioner has cited two rulings.

List it for orders on IA 124/17 on 25.09.2017. The main petition will be taken up for hearing on that day.

  
MEMBER (J)

  
MEMBER (T)